

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2123
ANSWERED ON:04.08.2000
BENAMI CARS
KANTI SINGH;MOHAMMED SHAHABUDDIN

Will the Minister of FINANCE be pleased to state:

(a) whether attention of the government has been drawn to the News item captioned `Customs rattle by car list sent to CVC` appearing in `The Indian Express` dated May 19, 2000 ;

(b) if so, the fact in details ; (

(c) whether the Government have made or propose to make any inquiry in such cases of staff stationed in Delhi, Chennai and Calcutta where it is reported that the staff is using `Benami` cars for their personel use ; and

(d) if so, the details thereof and if not, the time by which the Government propose to take this matter through inquiry or investigation?

Answer

MINISTER OF STATE IN THE MINI STRY OF FINANCE (SHRI V. DHANANJAYA KUMAR)

(a) Yes, Sir ;

(b) The news item relates to a letter sent by a resident of Mumbai to the Central Vigilance Commissioner giving, inter-alia, a list containing details of cars for personal use with Customs officials residing in a colony at Mumbai.

(c) & (d) The Complaint was found to be pseudonymous. As per the existing instructions issued by the Central Vigilance Commission, no action should at all be taken on such complaints & they must just be filed. In case complaints duly confirmed by the Complainant are received regarding acquisition of property by other than the known sources of income, action is taken.